

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/200/2016
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.M. IZANAO COUNSEL FOR PETITIONER

2. P. Mohan Kumar COUNSEL FOR 1, 2, 3, 4 RESPONDENTS

ORDER

Counsels representing both the parties present. Counsel for respondents prayed time for filing counter in CA-29/2016 and reported that the petitioner is causing inconvenience in the day-to-day affairs of the company for which the counsel for petitioner denied. In the circumstances, to enquire into the present status, it is felt necessary that the parties are present along with their counsels during the next date of hearing to proceed further in the CA. Time extended at request for filing of counter. Put up on **25.11.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)